

[Mr. Deputy-Speaker]

"That this House concurs in the recommendation of Rajya Sabha that Lok Sabha do appoint a member to the Joint Committee of the Houses on the Visva-Bharati (Amendment) Bill, 1978, in the vacancy caused by the resignation of Shri A. A. Rahim and resolves that Shri Ahmed Mohammed Patel be nominated to the said Joint Committee to fill the vacancy."

*The motion was adopted.*

## BUSINESS ADVISORY COMMITTEE

### FORTY-THIRD REPORT

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS, SPORTS AND WORKS  
AND HOUSING (SHRI BUTA SINGH):  
I beg to move:

"That this House do agree with the Forty-third Report of the Business Advisory Committee presented to the House on the 21st March, 1983."

MR. DEPUTY-SPEAKER: The ques-  
tion is:

"That this House do agree with the Forty-third Report of the Business Advisory Committee presented to the House on the 21st March, 1983."

*The motion was adopted.*

13.15 hrs.

### MATTERS UNDER RULE 377

(i) LOW INVESTMENT IN THE NORTHERN  
REGION BY ANDHRA AND CANARA  
BANKS

श्री कृष्ण प्रकाश तिवारी (इलाहाबाद):  
मान्यवर, समूचे उत्तर भारत में  
आन्ध्र बैंक तथा कैनरा बैंक की एवं  
अन्य दक्षिण भारतीय बैंकों की अनेक  
शाखायें हैं जिनमें उत्तर भारत के नाग-  
रिकों का करोड़ों रुपया जमा है किन्तु

आश्चर्य है कि सभी नियमों की अवहेलना  
करके दक्षिण भारतीय बैंक जिस अनुपात  
में उत्तर भारत के नागरिकों का धन  
जमा है उसके अनुपात में बहुत कम  
इनवेस्टमेंट उत्तर भारत में करते हैं  
तथा कर्जा भी उत्तर भारत में कम देते  
हैं बल्कि उत्तर भारत में जमा धनराशि  
का उपयोग अन्यत्र करते हैं जो मान्य  
सिद्धांतों के प्रतिकूल है।

मेरी वित्त मंत्री जी से अपील है  
कि वे यह सुनिश्चित करें कि जिस अनु-  
पात में उपरोक्त बैंकों की उत्तर भारत  
स्थित शाखाओं में धन जमा है उसी  
अनुपात में उसका इनवेस्टमेंट उत्तर  
भारत में हो तथा यहाँ के नागरिकों को  
लोन भी दिया जाये।

(ii) HEADQUARTERS OF THE GANDHAMAR-  
DAN BAUXITE PROJECT

SHRI RASABEHARI BEHRA (Kala-  
handi): Under Rule 377 I make the fol-  
lowing statement:

Government of India has taken up the  
programme for the exploitation of the  
huge deposits of bauxite from the Gan-  
dhamardan hills of Bolangir in Western  
Orissa. Public sector units like NALCO  
and BALCO are preparing schemes to  
undertake the exploitation programme. It  
is revealed from a survey made by Gov-  
ernment of India that a large number of  
mineral based industries will come up if  
those bauxite mines are exploited. Whole  
of Orissa can be benefited on implemen-  
tation of the above programme.

But it is a matter of surprise that  
efforts are being made to establish the  
headquarters of the above Gandhamardan  
bauxite project at Raipur in Madhya Pra-  
desh. There will be many irregularities in  
regard to recruitment and day to day offi-  
cial business if the head office is situated  
in a different state. Proper justice cannot  
be given to the employees who will un-  
dertake different assignments in those